

**HIGH COURT OF TRIPURA  
AGARTALA**

**N O T I F I C A T I O N**

Dated- Agartala, the 11<sup>th</sup> December, 2018

No. F.6(21)-HC/2018/Vol-I/ 19582 Hon'ble the High Court has been pleased to cancel its tender process vide NIT No. F.6 (21)-HC/2018/HW-06 dated 07.09.2018 for procurement of Rack Server, Pedestal Server and Justice Clock for *better participation* and it has also been decided that a fresh tender will be floated for having the response from bonafide companies or registered partnership firms.

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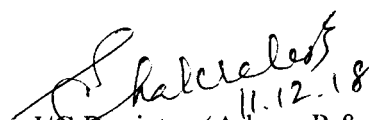
(S. Chakraborty)  
I/C Registrar(Admn. P & M)  
High Court of Tripura  
Agartala

No. F.6(21)-HC/2018/Vol-I/ 19583-89

Dated- 11-12-2018

**Copy forwarded for information to:-**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura.
3. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura.
5. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura.
6. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Notification in the website of the High Court of Tripura.
7. Respective file(s).

  
11.12.18  
I/C Registrar(Admn. P & M)  
High Court of Tripura  
Agartala